

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.281 of 2014

In

OA No.420 of 2013

This the 12th day of October, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Shri S.S. Chauhan,
655, Sector-A, Pocket B&C,
Vasant Kunj, New Delhi.

... Petitioner
(By Advocate: Shri G.D. Chawla for Shri Sachin Chauhan)

Versus

Sh. S.N. Singh
Commissioner,
Central Excise Delhi-IV,
Commissionerate, New CGO Complex,
Faridabad.

... Respondent
(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

MR. JUSTICE L.N. MITTAL, MEMBER (J) :

Since the instant Contempt Petition proceedings have been stayed by the Hon'ble High Court of Delhi, the instant Contempt Petition is presently disposed of with liberty to the petitioner to file fresh one if need be.

Notice issued to the respondent is presently discharged.

**(SHEKHAR AGARWAL)
MEMBER (A)**

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**(JUSTICE L.N. MITTAL)
MEMBER (J)**